

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 128

CONT.A./2 (CH)2021
And
CP/35(CH)2020

IN THE MATTER OF:

Aggressive electronic manufacturing ... Petitioner
services pvt. Ltd. & anr

Versus

Aggressive Digital Systems Pvt. ... Respondent
Ltd. & ors

Under Section: 241(l), 242(4) 425 CA 2013

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 31.05.2024.

Court Officer

Priyanka
26.04.2024.